

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 5418  
TO BE ANSWERED ON APRIL, 03, 2025**

**ALLOTMENT OF GOVERNMENT BUNGALOWS FOR  
NATIONAL POLITICAL PARTIES**

**NO. 5418. PROF. SOUGATA RAY:**

**Will the Minister of Housing and Urban Affairs be pleased to state?**

- (a) **The details of the Government bungalows allotted to Election Commission-approved national parties of the country for their office / residence purposes in New Delhi.**
- (b) **Whether any of the national parties approved by the Election Commission have been denied for the allotment of Government bungalows as their office purpose;**
- (c) **If so, the details thereof along with the reasons for not sanctioning the Government bungalows to such parties; and**
- (d) **The details of the government bungalows allotted to the office bearers like the President / General Secretary of the national political parties in New Delhi?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) The details of Government bungalows allotted to Election Commission-approved National Political Parties of the country for their office purposes in New Delhi is as below:**

<b>Sl. No</b>	<b>Name of Political Party</b>	<b>Allotted GPRA</b>	<b>Type</b>	<b>Date of Occupation</b>
<b>1.</b>	<b>Indian National Congress</b>	<b>5, Raisina Road 24, Akbar Road</b>	<b>VIII VIII</b>	<b>05.07.1976 18.07.1990</b>
<b>2.</b>	<b>Bharatiya Janata Party</b>	<b>14, Pt. Pant Marg</b>	<b>VII</b>	<b>07.04.1999</b>
<b>3.</b>	<b>National People's Party</b>	<b>75, North avenue</b>	<b>VA</b>	<b>12.08.2021</b>
<b>4.</b>	<b>Bahujan Samaj Party</b>	<b>029, Lodhi Estate</b>	<b>VIB</b>	<b>15.02.2024</b>
<b>5.</b>	<b>Aam Aadmi Party (AAP)</b>	<b>No. 1, Pandit Ravi Shankar Shukla Lane (Canning Lane), New Delhi</b>	<b>VII</b>	<b>25.07.2024</b>

**(b) & (c) : No.**

**(d) The details of Government bungalows allotted to office bearers like President/ General Secretary of National Political Parties of the country for their residence purposes in New Delhi is as below:**

<b>Sl. No.</b>	<b>Name of Political Party</b>	<b>Allotted GPRA</b>	<b>Type</b>	<b>Date of Allotment/ regularization</b>
<b>1.</b>	<b>Kumari Mayawati, President, Bahujan Samaj Party (BSP)</b>	<b>035, Lodhi Estate</b>	<b>VII</b>	<b>15.02.2024</b>
<b>2.</b>	<b>Shri Prakash Karat, General Secretary, Communist Party of India (Marxist)</b>	<b>36, Pandit Ravi Shankar Shukla Lane (Canning Lane), New Delhi</b>	<b>VII</b>	<b>27.12.2024</b>

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